

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.22/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company	Mohta Credit and Investment Fund Ltd.		
Under Section	14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Arvind Bapna
Boertray Corp. Secretary
13/07/2017

ORDER

Ld. Pr. CS for the petitioner is present.

List the matter on 01/08/2017.

(Vijai Pratap Singh)
Member (J)